GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 804 ANSWERED ON 25/07/2023

PARTICIPATION OF WOMEN UNDER MGNREGS

804. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has assessed the participation of women in the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the findings thereof during each of the last five years;
- (b) whether the Government accords priority to women under the said scheme;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the other steps being taken by the Government to increase participation of women under this scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a)to(d): Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, requires that priority shall be given to women in such a way that at least one-third of the beneficiaries shall be women who have registered and requested for work.

Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a gender-neutral Scheme which promotes participation of women by providing wage parity with men, provision of separate schedule of rates of wages for women, facilities for crèche, work-side sheds for children, and child care services. In convergence with National Rural Livelihood Mission (NRLM), women mates have also been introduced, which again facilitate the participation of women. The Scheme also endeavours to provide works near the residence of the beneficiaries. The rates of participation of women (women person-days out of the total in percentage) under Mahatma Gandhi NREGS during the last five financial years from 2018-19 to 2022-23 are given at Annexure.

Annexure referred in reply to parts (a)to(d) of Lok Sabha Unstarred Question No. 804 dated 25.07.2023.

The rates of participation of women (women person-days out of the total in percentage) in Mahatma Gandhi NREGS during the last five financial years from 2018-19 to 2022-23.

	Percentageof women participation									
SI.		2018-								
No.	State/UT	19	2019-20	2020-21	2021-22	2022-23				
1	Andhra Pradesh	59.90	60.07	57.26	57.82	60.51				
2	Arunachal Pradesh	38.69	40.47	41.33	44.73	45.85				
3	Assam	41.08	41.77	44.08	47.57	47.50				
4	Bihar	51.74	55.83	54.63	53.19	56.35				
5	Chhattisgarh	50.05	50.70	50.50	51.62	53.16				
6	Goa	70.67	75.59	76.55	78.40	78.40				
7	Gujarat	44.53	45.13	46.52	46.62	47.77				
8	Haryana	50.05	50.59	48.80	52.67	59.54				
9	Himachal Pradesh	63.26	62.75	61.05	62.53	64.77				
	Jammu and									
10	Kashmir	29.98	32.93	31.67	33.34	30.67				
11	Jharkhand	39.22	41.31	42.56	45.61	47.55				
12	Karnataka	48.59	49.12	49.47	50.13	51.90				
13	Kerala	90.41	89.80	90.49	89.61	89.82				
14	Ladakh	NA	60.65	61.46	62.23	61.78				
15	Madhya Pradesh	36.54	38.12	40.50	41.05	41.77				
16	Maharashtra	44.87	43.41	42.93	43.67	44.73				
17	Manipur	47.41	48.99	52.03	52.58	50.88				
18	Meghalaya	50.15	50.51	51.37	50.61	51.49				
19	Mizoram	38.15	50.86	56.82	47.75	48.20				
20	Nagaland	31.56	35.63	36.31	38.15	42.91				
21	Odisha	41.99	43.30	44.74	46.14	47.94				
22	Punjab	60.73	58.79	56.92	60.42	66.55				
23	Rajasthan	66.07	67.33	65.68	66.68	68.17				
24	Sikkim	50.93	51.07	51.17	52.65	54.52				
25	Tamil Nadu	85.40	86.30	85.37	85.70	86.41				
26	Telangana	62.80	61.50	58.06	59.18	61.53				
27	Tripura	46.19	47.03	47.62	47.53	48.44				

28	Uttar Pradesh	35.28	34.28	33.57	37.25	37.75
29	Uttarakhand	55.15	56.62	55.14	55.51	56.66
30	West Bengal	48.18	47.93	45.20	46.75	47.96
	Andaman and					
31	Nicobar	63.59	59.43	54.66	54.10	58.97
	Dadra and Nagar					
	Haveli and Daman					
32	and Diu	0.00	0.00	0.00	0.00	0.00
33	Lakshadweep	37.25	11.63	13.04	0.00	26.67
34	Puducherry	87.64	86.79	86.82	87.59	87.48
	National	54.60	54.79	53.20	54.82	57.43

(As per NREGASoft)